

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 126 OF 2018 IN  
EXECUTION PETITION NO. 01 OF 2017 IN  
APPEAL NO. 228 OF 2012**

**Dated: 25<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. SNJ Sugars & Products Ltd. .... Appellant(s)  
Versus  
Transmission Corporation of Andhra Pradesh Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. A. Venayagam Balan  
Ms. V. S. Lakshmi

Counsel for the Respondent(s) : Ms. Purna Singh  
Mr. Prashant Mathur for R-1, 2 & 3

Mr. K. V. Mohan  
Mr. K. V. Banakrishnan for R-4

**ORDER**

List the application (IA No. 126 of 2018) for hearing on **4-10-2018**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/kt*